

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2014

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Balaji Power ... Appellant(s)

Versus

**Chhattisgarh State Power Distribution Co. Ltd.
& Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

**Counsel for the Respondent(s): Ms. Suparna Srivastava
Mr. Arvind Banerjee (Rep.) for R-1
Ms. Swapna Seshadri for R-2
Mr. Vivek Ganodwale (rep.) for CSERC**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **01.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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